

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1495 of 2019**

**IN THE MATTER OF:**

**M/s Indu Projects Ltd.**

**(Through IRP)**

**...Appellant**

**Versus**

**M/s Shrushti Contech Pvt. Ltd.**

**...Respondent**

**For Appellant: Mr. Kumar Anurag Singh, Mr. Zain A. Khan and Mr. Nishant Piyush, Advocates.**

**For Respondent: None.**

**ORDER**

**12.03.2020** Tribunal busy with hearing matter. No time. The matter is adjourned.

List the Appeal 'For Admission (After Notice)' on **16<sup>th</sup> April, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)